

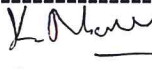
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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/222/ (IB)/2017  
NAME OF THE PETITIONER(S) : RAJKUMAR BROS  
NAME OF THE RESPONDENT(S) : JEPPIAAR FURNACE AND STEELS PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1	K. MARIMALAI	<del>Attorney</del> K. Marimalai COUNSEL FOR RESPONDENT	 Counsel for Respon

ORDER

Counsel for petitioner called absent. No representation. Counsel for respondent present and filed vakalat on behalf of the respondent. As seen the order dated 11.7.2017, counsel for petitioner was present and sought time for submitting arguments. Time extended for hearing submissions by both the sides. Put up on 31.07.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)